

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT – II

Item No. 208
(IB)-1095(ND)2019
IA/3598/2020

IN THE MATTER OF:

Ritu Tandon

...Applicant/Petitioner

Versus

M/s. Rain Automotive India Pvt. Ltd.

...Respondent

SECTION : U/s 9 of IBC, 2016

Order Delivered on 14.09.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Ms. Maya Gupta, Mr. Sarthak Gupta for Liquidator
Mr. Nakul Mohta for Respondent
Mr. Kapil Kher for Non-Applicant

ORDER

IA-3598/2020: Counsel for the Liquidator is present. Counsel for Respondent is directed to file reply within 1 week by giving an advance copy to the other side. Thereafter, the Counsel for the Applicant may file rejoinder, if any. List this matter on 7th October, 2020.

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(L. N. GUPTA)
MEMBER (T)

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(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)